

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No.138/Chd/Hry/2017

In the matter of:

Narindra & Narindra Steel Corporation

... Petitioner/Operational Creditor

Vs.

Isolux Corsan India Engg. &
Construction Pvt.Ltd.

...Respondent/Corporate Debtor

Present: Mr. Vaibhav Sahni, Advocate for petitioner.

The Hon'ble Member (Judicial) is on official tour, hence the matter
is adjourned to 06.03.2018.

Sd/-
Court Officer

February 21, 2018
subbu